

ORISSA HIGH COURT**FILING REPORT AS ON :04/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/10218/2025	IRFAN AHAMAD VS STATE OF ODISHA	DEBASIS MISHRA VS	DHARMASALA /103 /2025 () //	AOR20230001300C202500029
2	D-BLAPL/10241/2025	RUPESWAR @ RUPESH GAHIR VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	SINAPALI /406 /2024 () //	
3	D-BLAPL/10246/2025	GORUSETTI GEETA @ G. GEETHA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /22 /2025 () //	AOR20220001631C202500092
4	D-BLAPL/10247/2025	JAGA BAHADUR @ BAKADI VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL SADAR PS /686 /2024 () //	AOR20220001648C202500044
5	D-BLAPL/10250/2025	LIBIYA PRADHAN VS STATE OF ODISHA	SIBA RANJAN POLAI VS	//0 () //	
6	D-BLAPL/10253/2025	BIKRAM SAHU @ KHANDI KALIA @ KALIA KHANDI JYOTIRMAYA SAHOO VS STATE OF ODISHA	VS	KODALA /13 /2025 () //	
7	D-BLAPL/10254/2025	RUDRA NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /198 /2025 () //	
8	D-BLAPL/10255/2025	SUDAM @ INDRAMANI SAHU VS STATE OF ODISHA	RAJKISHOR MISHRA VS	LOISINGHA(BOLANGIR) /79 /2021 () //	AOR20220004226C202500011
9	D-BLAPL/10256/2025	BABU SWAIN VS STATE OF ODISHA	MITU KUMAR BISWAL VS	BEGUNIAPADA /154 /2025 () //	AOD20240000430C202500011
10	D-BLAPL/10257/2025	ISWAR SABAR VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	CHANDRAPUR /79 /2024 () //	
11	D-BLAPL/10259/2025	SATYARANJAN PRADHAN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /41 /2025 () //	

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12	D-BLAPL/10260/2025	KOKANA @ TUKUNA PANDA VS STATE OF ODISHA	GOPINATH PANDA VS	NAYAPALLI P.S. /96 /2025 () //	AOR20250000149C202500012
13	D-BLAPL/10263/2025	RABI RAO VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHANJANAGAR /229 /2025 () //	AOR20220001390C202500022
14	D-BLAPL/10273/2025	AJIT @ AJAY KUMAR SWAIN VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	JARAPADA /206 /2024 () //	
15	D-BLAPL/10275/2025	ARTABANDHU JENA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BADAGODA P.S. /341 /2024 () //	
16	D-BLAPL/10279/2025	PRASHANTA GURU VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	//0 () //	
17	D-BLAPL/10283/2025	HARI GOLORI VS STATE OF ODISHA	MANORANJAN PADHY VS	KALIMELA /228 /2024 () //	AOD20220003086C202500069
18	D-BLAPL/10306/2025	BIJAYA SAHOO VS STATE OF ODISHA	SARADA PRASAD DASH VS	KAMAKHYANAGAR /446 /2024 () //	
19	D-BLAPL/10307/2025	MUKUNDA NAG VS STATE OF ODISHA	SABYASACHI MISHRA VS	MURIBAHAL /4 /2025 () //	
20	D-BLAPL/10312/2025	SUMANTHA NAHAK @ SUMANTA NAHAK @ SUMANTHA NAHAK SAHOO VS STATE OF ODISHA	NYOTIRMAK VS	CHAMAKHANDI /117 /2025 () //	
21	D-BLAPL/10314/2025	MANGARAJ KIRSANI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /91 /2024 () //	
22	D-BLAPL/10315/2025	MARK SABAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PATTAPUR (ASKA) /98 /2022 () //	
23	D-BLAPL/10326/2025	KISAN @ KISAN KUMAR DAS	AMULYA RATNA PANDA	Bamapada (Industrial Area) /63 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/10328/2025	MANOJ KUMAR BEHERA	BRUNDABAN ROUT	BALUGAON P.S. /69 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/10330/2025	SIKAN KUMAR JENA	TARA PRASAD MOHAPATRA	BRAHMAGIRI /641 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/10333/2025	AMIT KUMAR SAHA	SOUMYA RANJAN DAS	SECTOR-7 /53 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/10338/2025	AJJUL SEKH	DALIRANI BEHURAY	SIMULIA /431 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/10341/2025	PAPU @ GOBINDA OJHA	DALIRANI BEHURAY	CYBER CRIME AND E.O, BALASORE /51 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/10348/2025	SURENDRA MALLIK	AMITAV TRIPATHY	K.NUAGAON /252 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/10352/2025	DEEPAK BADATIYA	SRIHARSA PRASAD DASH	CHAMAKHANDI /89 /2025	AOR20220003207C202500015
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/10354/2025	RAJESH MISHRA	RANJAN KUMAR NAYAK	SAHID NAGAR P.S. /103 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/10356/2025	PINTU @ SUBHAKANTA ROUT @ SUVA KANTA ROUT	BISWARANJAN DALAI	KUJANGA /114 /2025	AOD20240000324C202500006
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/10361/2025	SK.RIYAZUDDIN @ RAJA	RAJENDRA NARAYAN ROUT	PURUNABAZAR /66 /2025	AOR20220001558C202500073
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/10364/2025	SAPAN DAS	SUSHANTA KUMAR SAMANTARAY	KHUNTUNI /163 /2023	
		VS	VS	()	

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35	D-BLAPL/10365/2025	STATE OF ODISHA ARJUNA HARIJAN VS	SUJAY SHANKER SINGHDEO VS	// LANJIGARH /26 /2020 ()	AOD20230000313C202500016
36	D-BLAPL/10376/2025	STATE OF ODISHA BABUL @ BABA @ HUMAYUN RASID VS	SATYA RANJAN MULIA VS	// SALIPUR /106 /2025 ()	
37	D-BLAPL/10378/2025	STATE OF ODISHA JOGITA PRADHAN VS	SATYA RANJAN MULIA VS	// BARGARH /496 /2023 ()	
38	D-BLAPL/10380/2025	STATE OF ODISHA KHIROD ROHIDAS VS	BISWAJIT RANJAN TRIPATHY VS	// KISINDA /5 /2022 ()	
39	D-BLAPL/10382/2025	STATE OF ODISHA SAMUEL CYRIL LAKRA VS	SOUMYA RANJAN DAS VS	// BANDOMUNDA /256 /2024 ()	
40	D-BLAPL/10383/2025	STATE OF ODISHA SAMUEL CYRIL LAKRA VS	SOUMYA RANJAN DAS VS	// JHIRPANI P.S. /180 /2024 ()	
41	D-BLAPL/10385/2025	STATE OF ODISHA AJAYA BEHERA VS	PRINCEPEE RAY VS	// KRUSHNA PRASAD /283 /2024 ()	
42	D-BLAPL/10386/2025	STATE OF ODISHA SAMUEL CYRILL LAKRA VS	SOUMYA RANJAN DAS VS	// JHIRPANI P.S. /181 /2024 ()	
43	D-BLAPL/10388/2025	STATE OF ODISHA ANIL KUMAR BEHERA VS	HEMANTA KUMAR MOHANTA VS	// SUNDARGARH TOWN /311 /2023 ()	
44	D-BLAPL/10390/2025	STATE OF ODISHA SAMBHU @ SAMBHUA @ SANGRAM BHOI VS	CHANDAN SAMANTARAY VS	// CUTTACK SADAR /446 /2023 ()	
45	D-CMAPL/13588/2025	STATE OF ODISHA SIKHAR MOHAPATRA VS BIJAYA KUMAR MOHAPATRA	GAJENDRANATH ROUT VS	// // ()	AOR20220004106C202500040

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46	D-CMP/13587/2025	M/S. ANJU MACHINERY CO. VS PRAKSH PATTNAIK	ANUP KUMAR MOHAPATRA VS	// 0 //	
47	D-CMP/13599/2025	SUSHILA SUNA VS ASHOK KUMAR AGRAWAL	SIDHARTHA MISHRA VS	// 0 //	
48	D-CMP/13601/2025	SAROJINI BARIK VS ASUTOSH JOSHI	ALOK KUMAR PANDA VS	// 0 //	
49	D-CMP/13609/2025	SURESH CHANDRA SHARMA VS BANAMBARA PARIDA	BRAHMANANDA TRIPATHY VS	// 0 //	
50	D-CMP/13617/2025	SHANTILATA DAS VS SRI SRI BASANTI THAKURANI, MARFAT SEBAYAT	BHASKAR CHANDRA PANDA VS	// 0 //	
51	D-CMP/13626/2025	SURESH MEHER VS BRUNDABATI MEHER	JAGABANDHU SAHU VS	// 0 //	
52	D-CMP/13632/2025	RAKESH RANJAN SAHOO VS LOPAMUDRA SAHOO	NITYANANDA PANDA VS	// 0 //	
53	D-CMP/13715/2025	MOHAMMAD ALAM @ MD. ALAM VS SHAISTA PARWEEN	RAJIV KUMAR MAHANTA VS	// 0 //	
54	D-CMP/13719/2025	MALATI LATA MALLICK VS SRIKANTA MALLICK	NIROD KUMAR SAHU VS	// 0 //	
55	D-CONTAC/13614/2025	JUGAL MAJHI VS SARAT MISHRA, DIVISIONAL FOREST OFFICER,PHULBANI	BIJAYA KUMAR NAYAK (3) VS	// 0 //	AOR20230000709C202500010
56	D-CONTC/13564/2025 CONTC/1673/2025	RASHMITA RANA VS SHUBHA SHARMA,COMMNR.-CUM-SECY. WOMEN AND CHILD DEVELOPMENT, ODISHA	ADV. VS	// 0 //	
57	D-CONTC/13573/2025	SANTANU KUMAR KHATUA	ADV.	//	

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		VS	VS	()	
58	D-CONTC/13574/2025	BIJENDRA MOHANTY,SR.ASSISTANT REGISTRAR,CO-OPERATIVE SOCIETIES,ATHAGARH,CUTTACK SATYABRATA BEHERA	ADV.	//	
		VS	VS	()	
59	D-CONTC/13578/2025	SUSHIL KUMAR MOHANTA,EX-OFFICIO SECRETARY-CUM-PRINCIPAL,RIMULI COLLEGE,KEONJHAR UPENDRA KUMAR BISWAL	ADV.	//	
		VS	VS	()	
60	D-CONTC/13579/2025	SHALINI PANDIT, IAS RAJIB LOCHAN PARHI	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	()	
61	D-CONTC/13585/2025	ANU GARG,IAS RAGHUNATH SAHOO @ SAHU	ADV.	//	
		VS	VS	()	
62	D-CONTC/13625/2025	GANGADHAR MEHER,IIC RAMESH CHANDRA PRADHAN	ADV.	//	
		VS	VS	()	
63	D-CONTC/13628/2025	SHALINI PANDIT, IAS CHAMPAK KESARI BURMA	GYANA RANJAN MAHAPATRA	//	
		VS	VS	()	
64	D-CONTC/13630/2025	NIKHIL PAWAN KALYAN,IAS BISWANATH DAS	AJAYA KUMAR DASH	//	
		VS	VS	()	
65	D-CONTC/13635/2025	GUHA POONAM TAPAS KUMAR,COMM-CUM-SECRETARY,BBSR,ODISHA BISHNUPRIYA PRAHARAJ	ADV.	//	
		VS	VS	()	
66	D-CONTC/13640/2025	JYOTIRANJAN MISHRA,DIRECTOR OF ELEMENTARY EDUCATION, HEADS OF DEPARTMENT BUILDING,BBSR,KHURDA DOLANTI NAG	ADV.	//	
		VS	VS	()	
67	D-CONTC/13642/2025	GAURAV SHIVAJI ISALWAR,COLLECTOR AND DISTRICT MAGISTRATE,BOLANGIR JAGNYASENI RANA	ADV.	//	
		VS	VS	()	
68	D-CONTC/13645/2025	GAURAV SHIVAJI ISALWAR,COLLECTOR AND DISTRICT MAGISTRATE,BOLANGIR HEMSAGAR CHOUDHURY	ADV.	//	
		VS	VS	()	

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69	D-CONTC/13646/2025	RAGHUNATH BEHERA, LAND ACQUISITION OFFICER, PRAMITA SATAPATHY VS	ADV. VS	// // 0	
70	D-CONTC/13649/2025	ARAVIND AGRAWAL, IAS PINTU PANI VS	BISWAJIT PASAYAT VS	// // 0	
71	D-CONTC/13651/2025	PURNA CHANDRA BARIHA, DISTRICT EDUCATION OFFICER, RAYAGADA NEPAL PRAKASH SAMANTA VS	ADV. VS	// // 0	
72	D-CONTC/13665/2025	BIJAY KUMAR DASH, COMMISSIONER, CUTTACK MUNICIPAL CORPORATION, CUTTACK SATYABRATA NAIK VS	SAROJA KANTA SAMAL VS	// // 0	
73	D-CONTC/13668/2025	PURNA CHANDRA BARIHA, DISTRICT EDUCATION OFFICER, KEONJHAR JAGANNATH NAYAK VS	ADV. VS	// // 0	
74	D-CONTC/13670/2025	JAGABANDHU SAHOO, DISTRICT EDUCATION OFFICER, BHADRAK SANTOSH KUMAR DAS VS	ADV. VS	// // 0	
75	D-CONTC/13693/2025	JAGABANDHU SAHOO, DISTRICT EDUCATION OFFICER, BHADRAK BASANTI SWAIN VS	ADV. VS	// // 0	
76	D-CONTC/13723/2025	SHALINI PANDIT, IAS DILLIP KUMAR KATUAL VS	ADV. VS	// // 0	
77	D-CONTC/13724/2025	BRUNDABAN SATPATHY, DIRECTOR OF HIGHER EDUCATION, BBSR, KHURDA BIJAY BEHERA VS	ADV. VS	// // 0	
78	D-CONTR/10322/2025	SANDIP KUMAR NAYAK MANO RANJITA BEHERA VS	RESHMA BEHERA VS	// //0 0	
79	D-CRLA/10220/2025	RAMAKANTA SAHU, IIC, ANGUL KANDU MAJHI VS STATE OF ODISHA	PRABHAV BEHERA VS	// // 0 0	BISWANATHPUR /55 /2017

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80	D-CRLA/10278/2025	PANDA @ AJIT BHUYAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BELLAGAON /28 /2024 () //	
81	D-CRLA/10286/2025	KAMALACHAN MALLICK VS STATE OF ODISHA	MANOJ BIHARI DAS VS	NIALI /85 /2019 () //	
82	D-CRLA/10313/2025	RAMAKANTA JANI VS STATE OF ODISHA	BASUDEV PUJARI VS	KHATIGUDA /58 /2020 () //	
83	D-CRLA/10316/2025	SAMBHARIA JUANG VS STATE OF ODISHA	CHAKRADHAR SINGH VS	TELKOI /93 /2023 () //	
84	D-CRLA/10344/2025	PANALAL PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	GAISILET /95 /2012 () //	
85	D-CRLA/10346/2025	GANESH SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	GAISILET /95 /2012 () //	
86	D-CRLA/10366/2025	SURENDRA PUJARI VS STATE OF ODISHA	DEVASIS MOHANTY VS	JEYPORE MAHILA /60 /2019 () //	
87	D-CRLA/10371/2025	SUBASH @ SUGURI JENA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	PATTAMUNDAI /79 /2025 () //	
88	D-CRLMA/10299/2025	MOTI RANJAN BEHERA VS STATE OF ODISHA	CHITTA RANJAN LENKA VS	KORAPUT TOWN /177 /2022 () //	
89	D-CRLMC/10221/2025	SANATAN BISOYI @ SANI BISOYI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /181 /2012 () //	
90	D-CRLMC/10223/2025	KRUTIBAS NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /124 /2010 () //	
91	D-CRLMC/10231/2025	SONALI SURAVITA PUTHAL	RANJAN KUMAR ROUT	//	AOR20230000872C202500029

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		VS	VS	()	
		SRIKANT SINGH		//	
92	D-CRLMC/10244/2025	RABINDRA KUMAR SUAR	ASHOK KUMAR SAHOO	KENDRAPARA /152 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/10258/2025	MANOJ KUMAR MAHAKUD	TRILOCHAN NANDA	TARASINGI /29 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/10262/2025	KALANDI BISWAL	SITIKANT MISHRA	TIRTOL /5 /2006	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/10264/2025	AJIT KUMAR OJHA	DEBASIS SAHOO	BARANGA /433 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/10269/2025	SUDHAMAYA SAHU	BHOJARAJ SETH	PADAMPUR /69 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/10280/2025	SURYAKANTA PRADHAN	SASHIBHUSAN DAS	CUTTACK SADAR /217 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/10289/2025	BIMAL DAS	BIJAYA KUMAR RAGADA	RENGALI (SAMBALPUR) /108 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/10296/2025	SK.SAHAJUDDIN @ SK.SAJUDDIN	JAYANTA KUMAR MAJHI	BASTA /304 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/10320/2025	BIMAL DAS	BIJAYA KUMAR RAGADA	SASON /32 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/10325/2025	SISIRKANTI GHOSH	TUKUNA KUMAR MISHRA	DABUGAM /155 /2023	
		VS	VS	()	
		GOUDHAN PANAKA		//	
102	D-CRLMC/10337/2025	BALAKRUSHNA PUTEL @ BALAKRUSHNA PATEL	ANJAN KUMAR BISWAL	KEGAON /192 /2023	
		VS	VS	()	

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103	D-CRLMC/10350/2025	STATE OF ODISHA SUNIL KARAN VS	JYOTIRMAYA SAHOO VS	// KABISURYANAGAR /101 /2016 ()	
104	D-CRLMC/10353/2025	STATE OF ODISHA SUSILA NAIK@SISILA NAHAK VS	BRUNDBABAN ROUT VS	// CHATRAPUR /251 /2023 ()	
105	D-CRLMC/10379/2025	STATE OF ODISHA LANDU SAMAD @ LANDU MUNDA VS	AKSHAYA KUMAR SAHOO VS	// DEOGARH /438 /2025 ()	
106	D-CRLMC/10391/2025	STATE OF ODISHA BHIM SEN DAS VS	BIJAYA KUMAR RAGADA VS	// / 0 ()	
107	D-CRLMP/10225/2025	STATE OF ODISHA SUDARSAN NAYAK VS	SURYAKANTA DWIBEDI VS	// / 0 ()	
108	D-CRLMP/10233/2025	TAPASI MADHUAL PUNEET KASHYAP VS	SIDDHANT SARANGI VS	// / 0 ()	
109	D-CRLMP/10236/2025	STATE OF ODISHA APPASAHEB SUNIL BUDHA VALE VS	KARUNAKAR GAYA VS	// / 0 ()	
110	D-CRLMP/10274/2025 CRLMP/450/2025	STATE OF ODISHA BINAPANI GIRI VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /264 /2024 ()	
111	D-CRLMP/10282/2025	STATE OF ODISHA SUSILA BEHERA VS	MANORANJAN PADHI VS	// ODAGAON /64 /2025 ()	
112	D-CRLMP/10293/2025	STATE OF ODISHA IPSITA DAS VS	SUJIT KUMAR DAS VS	// INFOCITY PS /503 /2024 ()	
113	D-CRLMP/10304/2025	STATE OF ODISHA SARASWATI ROUL VS SUB-DIVISIONAL MAGISTRATE, BHADRAK	SUKANTA KUMAR NAYAK (2) VS	// / 0 () //	

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114	D-CRLMP/10310/2025	PRAFULLA KUMAR MOHANTY VS STATE OF ODISHA	SHRADHASHREE ROUTRAY VS	/ / 0 () //	
115	D-CRLMP/10324/2025	PRAFULLA PRADHAN VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	/ / 0 () //	
116	D-CRLMP/10331/2025	PRADEEPTA @ PRADIPTA KUMAR DESUARY VS DEBASMITA BISWAL	ANJAN KUMAR BISWAL VS	/ / 0 () //	
117	D-CRLMP/10358/2025	ANIL KUMAR MOHANKA VS STATE OF ODISHA	RUPESH KUMAR KANUNGO VS	/ / 0 () //	
118	D-CRLMP/10360/2025	DIBYAJYOTI MOHANTY VS STATE OF ODISHA	SANJAY KUMAR DAS VS	/ / 0 () //	
119	D-CRLMP/10377/2025	DIPTENDU SUNDAR RAY VS STATE OF ODISHA	BHABANI SANKAR DAS VS	/ / 0 () //	
120	D-CRLREV/10243/2025	RAMESH@BABULA PRADHAN@RAMESH PRADHANARIJEET MISHRA VS STATE OF ODISHA	VS	JARADA /100 /2011 () //	
121	D-CRLREV/10297/2025	RABINDRA NATH MOHANTY VS STATE OF ODISHA	NITYANANDA PANDA VS	/ / 0 () //	
122	D-CRLREV/10387/2025	ARJUN JAGDALA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	RAMPUR (SONEPUR) /23 /2011 () //	
123	D-FAO/13575/2025	PUSHPA TANDI VS UNION OF INDIA	SATYABAN SAHOO VS	/ / () //	
124	D-FAO/13576/2025	PRABHASINI DAS VS UNION OF INDIA	SATYABAN SAHOO VS	/ / () //	
125	D-FAO/13577/2025	NARESH RAM	SATYABAN SAHOO	/ /	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		UNION OF INDIA		//	
126	D-FAO/13660/2025	D.M, M/S.ORIENTAL INSURANCE CO. LTD., CUTTACK	RAMOD KUMAR TRIPATHY	//	
		VS	VS	0	
		SUSANTA KUMAR SWAIN		//	
127	D-FAO/13699/2025	BASANTA MANGARAJ	NALINI KANTA DASH	//	
		VS	VS	0	
		UNION OF INDIA		//	
128	D-MACA/13556/2025	KHULANA MEHER	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
		HIMANSU MEHER		//	
129	D-MACA/13690/2025	MANAGER, LEGAL M/S. SRIRAM GENERAL INSURANCE CO.LTD., BBSK	MOHAMMAD ALI KHAN	//	
		VS	VS	0	
		SUBHASHREE PRADHAN		//	
130	D-MACA/13698/2025	D.M., SHRIRAM GENERAL INSURANCE CO.LTD.	ADAM ALI KHAN	//	
		VS	VS	0	
		FULTOLA GAHIR		//	
131	D-MACA/13721/2025	M/S. SHRIRAM GENERAL INSURANCE CO.LTD., BBSK	ADAM ALI KHAN	//	
		VS	VS	0	
		PRAHALLAD BEHERA		//	
132	D-MATA/13620/2025	SIMA @ SEEMA NAIK	SUSANTA KUMAR BARAL	//	AOR20220001297C202500092
		VS	VS	0	
		PRAYSON KUMAR PATEL		//	
133	D-MATA/13753/2025	JANARDAN DEHURY	NIHAR RANJAN MOHANTY	//	
		VS	VS	0	
		LOPAMUDRA PRADHAN		//	
134	D-RPFAM/13570/2025	SASMITA NAYAK	DEBASIS TRIPATHY	//	AOR20220001665C202500024
		VS	VS	0	
		AKHILA KUMAR SINGH		//	
135	D-RPFAM/13735/2025	PRIYAMBADA SINGH	SANTOSH KUMAR SAMANTARAY	//	
		VS	VS	0	
		RITESH BALIARSINGH		//	
136	D-RSA/13636/2025	SURESH BAGAR	SANTOSH KUMAR PANDA	//	
		VS	VS	0	

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137	D-RSA/13650/2025	SUBHASINI RANA KAILASH CHANDRA SAHU VS SARASWATI SAHU	SOURAV SUMAN BHUYAN VS	// // 0 //	
138	D-RSA/13658/2025	DHARANI RANA VS ASTAMI RANA	SUKANTA KUMAR NAYAK VS	// 0 //	
139	D-RSA/13679/2025	KHOTEJA BIBI VS BADRUN BIBI	GYANA RANJAN MAHAPATRA VS	// 0 //	
140	D-RSA/13683/2025	KRUSHNA CHANDRA SAHU VS BICHITRANANDA SAHU	BINAYA KUMAR MOHANTY VS	// 0 //	
141	D-RSA/13707/2025	MAHATAP RANBIDA VS KISHORE RANBIDA	PABITRA KUMAR NAYAK VS	// 0 //	
142	D-RSA/13712/2025	KISHORE CHANDRA NANDA VS PRATAP KESHARI MOHANTY	ANAM CHARAN PANDA VS	// 0 //	
143	D-RSA/13742/2025	HARIHARA BISSOI VS DALIMBA BISSOI @ NAYAK	AMIT KUMAR NATH VS	// 0 //	
144	D-RSA/13750/2025	ANIRUDHA DAS VS DAMODAR NANDA	BIJAYA KUMAR PARIDA VS	// 0 //	
145	D-RVWPET/13705/2025	STATE OF ODISHA VS CHITTARANJAN SETHI	BIMBISAR DASH,A.G.A VS	// 0 //	LOD20240000172C202500160
146	D-RVWPET/13728/2025	SURYA PRASAD PANDA VS STATE SELECTION BOARD, KHURDA	SOUMYAKANTA MOHAPATRA VS	// 0 //	
147	D-TRP(C)/13569/2025	BINDIYA DAS @ DASH @ BINDIYA TRIPATHY VS ARJUNA TRIPATHY	BIPLABA P.B. BAHALI VS	// 0 //	

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148	D-TRP(C)/13592/2025	PRAGYAN PARIMITA SAHOO VS SATYA RANJAN SAHOO	SAROJ RANJAN SUBUDHI VS	// ()	
149	D-TRP(C)/13633/2025	PENUGURTHI SITA VS MIRZA NAZIA FARHEEN	BIGYAN KUMAR SHARMA VS	// ()	
150	D-TRPCRL/10373/2025	SATYA RANJAN SAHOO VS SUDHA SALONI SAHOO	SAURAV TIBREWAL VS	//0 ()	
151	D-WA/13557/2025	STATE OF ODISHA VS BHAGABAN SAHOO	BIMBISAR DASH, A.G.A VS	// ()	LOD20240000200C202500169
152	D-WA/13560/2025	STATE OF ODISHA VS MANASA KUMAR RAY	SANJAY RATH,A.G.A VS	// ()	LOD20240000194C202500167
153	D-WA/13567/2025	STATE OF ODISHA VS RATNA NAYAK	SONAK MISHRA, A.S.C. VS	// ()	LOD20240000172C202500159
154	D-WA/13615/2025	STATE OF ODISHA VS SWARNENDU MISHRA	BIMBISAR DASH,A.G.A VS	// ()	LOD20240000194C202500168
155	D-WA/13647/2025	NATIONAL HEALTH MISSION,BBSR VS PRANJYA PARAMITA SAHOO	RAMDAS ACHARY VS	// ()	
156	D-WA/13663/2025	BIJAYA KUMAR ROUT VS GOVERNING BODY OF CHITROPALA COLLEGE OF EDUCATION AND TECHNOLOGY,JAGATSHINGHPUR	RABINARAYAN MISHRA VS	// ()	
157	D-WP(C)/13553/2025 WP(C)/9556/2025	KALINGA INSTITUTE OF INDUSTRIAL TECHNOLOGY VS NATIONAL HUMAN RIGHTS COMMISSION, NEW DELHI	SHIBANSHU MISRA VS	// ()	
158	D-WP(C)/13554/2025	BIJAYA KUMAR SAHOO VS STATE OF ODISHA	BIJAYA KUMAR DASH VS	// ()	
159	D-WP(C)/13555/2025	AMARESH KUMAR JENA	SANGRAM KUMAR SINGH	//	

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		VS	VS	0	
		UNION OF INDIA		//	
160	D-WP(C)/13558/2025	SUSIL KUMAR MOHANTY	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/13559/2025	SOMANATH BHUYAN	BIJAYA KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/13561/2025	DR.SMRITI SHIKHA PRADHAN	ANSHUMAN RAY	//	
	WP(C)/9571/2025	VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/13562/2025	SANATANA KHATUA	SITANSU MOHAN SINGH	//	
		VS	VS	0	
		STATE OF ORISSA		//	
164	D-WP(C)/13563/2025	RAJENDRA SAMAL	SITANSU MOHAN SINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/13565/2025	RAJASHREE JENA	SITANSU MOHAN SINGH	//	
		VS	VS	0	
		SATE OF ORISSA		//	
166	D-WP(C)/13566/2025	SURENDRA SAHOO	SITANSU MOHAN SINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/13568/2025	SANJUKTA SAHOO	SITANSU MOHAN SINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/13571/2025	BALASORE ZILLA PRIVATE BUS OWNERS ASSOCIATION	DEBABRATA SINGH	//	
	WP(C)/9616/2025	VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/13572/2025	KAMALAKANTA MALLIK	LALATENDU SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/13580/2025	MITHILA NAIK	SUDEEP KUMAR SARANGI	//	
		VS	VS	0	

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171	D-WP(C)/13581/2025	STATE OF ORISSA M/S. SHREE BHARAT MOTORS LTD., PAHAL, BBSR VS	SITANSU MOHAN SINGH VS	// // 0	
172	D-WP(C)/13582/2025	STATE OF ORISSA PITAMBER ROUT VS	BHAKTA RANJAN BARIK VS	// // 0	
173	D-WP(C)/13583/2025	MANAGING DIRECTOR , ODISHA LIFT IRRIGATION CORPORATION LTD SUSAMA SENAPATI @ SUSAMA MISHRA VS	NAGENDRA KUMAR MOHANTY VS	// // 0	AOR20220004106C202500039
174	D-WP(C)/13584/2025	STATE OF ODISHA SUBRAT DAS VS	NIRANJAN PANDA VS	// // 0	
175	D-WP(C)/13586/2025	STATE OF ODISHA BIJAYA KUMAR CHOUDHURY VS	LAXMI PRASAD DWIVEDY VS	// // 0	
176	D-WP(C)/13589/2025	STATE OF ODISHA UPENDRA RANA @ UPENDRA KUMAR RANA VS	TRILOCHAN NANDA VS	// // 0	
177	D-WP(C)/13590/2025	STATE OF ODISHA RAJAT KUMAR DUTTA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
178	D-WP(C)/13591/2025	STATE OF ODISHA BASANTA KUMAR SAHOO @ PATRA VS	SOUBHAGYA KUMAR DASH VS	// // 0	AOR20220001631C202500095
179	D-WP(C)/13593/2025 WP(C)/9557/2025	STATE OF ODISHA DR.NURUL AMIN VS	DEBASISH SAMAL VS	// // 0	
180	D-WP(C)/13594/2025	STATE OF ODISHA RABINDRANATH BEHERA VS	ULLASH CHANDRA MOHANTY VS	// // 0	
181	D-WP(C)/13595/2025	STATE OF ODISHA SOUMYASHREE SAIPRABHA DAS VS	SRINIBASH SATAPATHY VS	// // 0	
		STATE OF ODISHA		//	

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182	D-WP(C)/13596/2025	JAGABANDHU TAJAN VS MAHANADI COAL FIELD LTD	AKSHAYA KUMAR PANDEY VS	// 0 //	
183	D-WP(C)/13597/2025	BIDYUT PRAVA DASH VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //	
184	D-WP(C)/13598/2025 WP(C)/9568/2025	CHITTA RANJAN NAYAK VS STATE OF ODISHA	SUJATA JENA VS	// 0 //	
185	D-WP(C)/13600/2025	SAUDAMINI THANAPATI VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
186	D-WP(C)/13602/2025	DR. NEELIMA KATTI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
187	D-WP(C)/13603/2025	CHANDRA KANTA NAYAK VS STATE OF ODISHA	OM SWARUP VS	// 0 //	
188	D-WP(C)/13604/2025	ANJANEYA CHARITABLE AND EDUCATION TRUST, VS REGIONAL DIRECTORATE OF EDUCATION, BRAHMAPUR, GANJAM	OM SWARUP, VS BRAHMAPUR, GANJAM	// 0 //	
189	D-WP(C)/13605/2025	BIRENDRA KUMAR JAISWAL VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
190	D-WP(C)/13606/2025	PRADEEP KUMAR PRADHAN VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //	
191	D-WP(C)/13607/2025	PRADEEP KUMAR PANDA VS STATE OF ODISHA	JYOTIMAI PANI VS	// 0 //	
192	D-WP(C)/13608/2025	PRAKASH KUMAR SAHOO VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //	
193	D-WP(C)/13610/2025	RASHMITA SUBHASUNDAR	SRINIBASH SATAPATHY	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/13611/2025	MANAS BEHERA	DILLIP KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/13612/2025	MANORANJAN MISHRA	PRANAB RANJAN CHHATOI	//	
		VS	VS	()	
		RASMIREKHA MISHRA		//	
196	D-WP(C)/13613/2025	SASHI BHUSAN BHOI	BHOJARAJ SETH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/13616/2025	MOHAN KUMAR SAHU	AMIYA KUMAR MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/13618/2025	NILAMANI MISHRA	SIDHARTHA SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/13619/2025	N RAJESH KUMAR	GOPINATH PANDA	//	AOR20250000149C202500013
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/13621/2025	JALANDHAR PADHAN	DILLIP KUMAR SAHU	//	AOR20220001727C202500042
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/13622/2025	DURGA PRASAD DASH	NIRANJAN PANDA	//	AOD20240000317C202500004
		VS	VS	()	
		AUTHORIZED OFFICER, ICICI BANK,MUMBAI		//	
202	D-WP(C)/13623/2025	SK IDRISH	RAMAKRUSHNA PATNAIK	//	AOR20220003697C202500002
		VS	VS	()	
		COLLECTOR, NAYAGARH		//	
203	D-WP(C)/13624/2025	SATYANARAYAN HOTA	TUSHAR KANTA NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/13627/2025	RAMAKANTA PRADHAN	SARAT CHANDRA MEKAP	//	
		VS	VS	()	

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205	D-WP(C)/13629/2025	STATE OF ODISHA UPENDRA PRADHAN VS	ULLASH CHANDRA MOHANTY VS	// // 0	
206	D-WP(C)/13631/2025	STATE OF ODISHA GANGADHAR PRADHAN VS	MANORANJAN PADHI VS	// // 0	
207	D-WP(C)/13634/2025	STATE OF ODISHA ITISHREE SETHY VS	RAJENDRA KUMAR PRADHAN VS	// // 0	
208	D-WP(C)/13637/2025	DEPUTY COMMISSIONER, PM SHREE KENDRIYA VIDYALAYA SANGATHAN, ODISHA CHINMAYA PRADHAN VS	RAJALAXMI BISWAL VS	// // 0	
209	D-WP(C)/13638/2025	STATE OF ODISHA DR. BISWARANJAN ROURAY VS	JAYADEBA BEHERA VS	// // 0	
210	D-WP(C)/13639/2025	STATE OF ORISSA BASANTA KUMAR BISWAL VS	JAYANTA KUMAR KHANDAYATRAY VS	// // 0	
211	D-WP(C)/13641/2025	UNION OF INDIA SANTOSH PRADHAN VS	RAJALAXMI BISWAL VS	// // 0	
212	D-WP(C)/13643/2025	STATE OF ODISHA ANTARYAMI NAIK VS	RAJALAXMI BISWAL VS	// // 0	
213	D-WP(C)/13644/2025	STATE OF ODISHA KAPILSHARMA @ KAPIL KUMAR SHARMA VS	BIJAYA KUMAR BEHERA VS	// // 0	
214	D-WP(C)/13648/2025	STATE OF ODISHA BABULA KUSULIA VS	SUSHANTA KUMAR JOSHI VS	// // 0	
215	D-WP(C)/13652/2025	COLLECTOR, RAYAGADA TRINATH BEHERA VS	RAJIB LOCHAN PATTANAIAK VS	// // 0	
		STATE OF ODISHA		//	

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216	D-WP(C)/13653/2025	M/S.KAMALJIEET SINGH AHLUWALIA STEEL AND VS UNION OF INDIA	POBHERU DRASIKON PANDA VS UNION OF INDIA	// 0 //	
217	D-WP(C)/13654/2025	SURESH DHAKAD VS THE STATE OF ODISHA	RAJIB LOCHAN PATTANAIAK VS THE STATE OF ODISHA	// 0 //	
218	D-WP(C)/13655/2025	JAYADEV SAHU VS STATE CHIEF INFORMATION COMMISSIONER	BAMADEV BARAL VS STATE CHIEF INFORMATION COMMISSIONER	// 0 //	
219	D-WP(C)/13656/2025	PADMAN NAYAK VS THE STATE OF ODISHA	RAJIB LOCHAN PATTANAIAK VS THE STATE OF ODISHA	// 0 //	
220	D-WP(C)/13657/2025	M/S. KAMALJEET SINGH AHLUWALIA STEEL AND VS UNION OF INDIA	POBHERU DRASIKON PANDA VS UNION OF INDIA	// 0 //	
221	D-WP(C)/13659/2025	M/S. MDD COMMUNICATIONS VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA	KSHIROD KUMAR SAHOO VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA	// 0 //	AOR20220001352C202500033
222	D-WP(C)/13661/2025	PRAKASH KUMAR SAHOO VS STATE OF ODISHA	ARUN KUMAR PATRA VS STATE OF ODISHA	// 0 //	
223	D-WP(C)/13662/2025	ABHIMANYU PARIDA VS THE STATE OF ODISHA	RAJIB LOCHAN PATTANAIAK VS THE STATE OF ODISHA	// 0 //	
224	D-WP(C)/13664/2025	NARAHARI MAHANTA VS STATE OF ODISHA	RAMESH SAHOO VS STATE OF ODISHA	// 0 //	
225	D-WP(C)/13666/2025	JAYADEV SAHU VS STATE CHIEF INFORMATION COMMISSIONER	BAMADEV BARAL VS STATE CHIEF INFORMATION COMMISSIONER	// 0 //	
226	D-WP(C)/13667/2025	BICHITRANANDA PATTANAYAK VS OIL INDIA LIMITED, NOIDA	NIRANJAN LENKA VS OIL INDIA LIMITED, NOIDA	// 0 //	
227	D-WP(C)/13669/2025	JAYADEV SAHU	BAMADEV BARAL	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/13671/2025	KABINDRA SEKHAR FAKIR RANJAN DAS	PRANAB RANJAN CHHATOI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/13672/2025	LAXMI DEVI BARIK	BIJAY JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/13673/2025	BHAGABAN DAKUA	RAJIB LOCHAN PATTNAIK	//	
		VS	VS	()	
		THE STATE OF ORISSA		//	
231	D-WP(C)/13674/2025	MAGUNI SWAIN	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202500027
		VS	VS	()	
		THE COMMISSIONER OF COMMERCIAL TAXES CT AND GOODS AND SERVICE TAX GST		//	
232	D-WP(C)/13675/2025	M/S.JALAN PHARMACEUTICALS, FIRINGI BAZAR, CUTTACK	VIJAY K LAL AGARWAL	//	
		VS	VS	()	
		CHIEF COMMISSIONER OF CT AND GST BANIJYAKAR BHAWAN, CUTTACK		//	
233	D-WP(C)/13676/2025	PRANAY KUMAR DAS	CHAKRADHAR SINGH	//	
		VS	VS	()	
		COLLECTOR, BHADRAK		//	
234	D-WP(C)/13677/2025	RAMESH KUMAR SAHOO	SIDHANT DWIBEDI	//	AOR20220001213C202500012
		VS	VS	()	
		THE URBAN COOPERATIVE BANK LTD.,CUTTACK		//	
235	D-WP(C)/13678/2025	M/S. MAITREE AUTO CARE	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202500028
		VS	VS	()	
		COMMISSIONER OF CT AND GST, ODISHA		//	
236	D-WP(C)/13680/2025	KSHETRABASI ROUT	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/13681/2025	SWARUP KUMAR CHAND	JYOTI RANJAN KHUNTIA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/13682/2025	SANTOSH KUMAR ACHARYA	JAGAJIBANP RADHAN	//	
		VS	VS	()	

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239	D-WP(C)/13684/2025	RATNAKAR SWAIN KUMUDA RANJAN JENA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// // 0 //	
240	D-WP(C)/13685/2025	DR. NRUSINGHA CHARAN OJHA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
241	D-WP(C)/13686/2025	SATYANARAYAN KAUDI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
242	D-WP(C)/13687/2025	RAMA CHANDRA BARIK VS VICE CHAIRMAN, CUTTACK DEVELOPMENT AUTHORITY, CUTTACK	KABI RANJAN MOHANTY VS	// 0 //	
243	D-WP(C)/13688/2025	DR. RAJA KISHOR SENAPATI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
244	D-WP(C)/13689/2025	M/S.MAHINDRA SUSTEN PRIVATE LTD., BBSR VS COMMISSIONER OF CT AND GST, ODISHA	CHITTA RANAJAN DAS VS	// 0 //	
245	D-WP(C)/13691/2025	RUKMINI BHUE VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// 0 //	
246	D-WP(C)/13692/2025	MANGAL CHARAN SINGH VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //	
247	D-WP(C)/13694/2025	SWAPNA PATRA VS UNION OF INDIA	SHUBHENDU KUMAR PARIDA VS	// 0 //	
248	D-WP(C)/13695/2025	DAYANIDHI SOREN VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// 0 //	
249	D-WP(C)/13696/2025	BISHWANATH PATRA VS UNION OF INDIA	SHUBHENDU KUMAR PARIDA VS	// 0 //	

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250	D-WP(C)/13697/2025	ROHIT KUMAR DAGARA VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //	
251	D-WP(C)/13700/2025	SWARNALATA SENAPATI VS STATE OF ODISHA	BIJAY KUMAR MISHRA VS	// 0 //	
252	D-WP(C)/13701/2025	RANJITA RANI PANDA VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	// 0 //	AOD20240000742C202500011
253	D-WP(C)/13702/2025	SAI ACADEMY OF NURSING SCIENCES JAJPUR VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //	
254	D-WP(C)/13703/2025	SUSHIL PATEL VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //	
255	D-WP(C)/13704/2025	JAGNA KUMAR PATEL VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //	
256	D-WP(C)/13706/2025	MAMATA MALLICK VS MANAGER CANARA BANK,PARADEEP BRANCH	BISWARANJAN DALAI VS	// 0 //	AOR20220003722C202500043
257	D-WP(C)/13708/2025	NARAYAN SWAIN VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //	
258	D-WP(C)/13709/2025	JAYANTI BISWAL VS THE BLOCK DEVELOPMENT OFFICER, SORO, BALASORE	PRATIK DASH VS	// 0 //	
259	D-WP(C)/13710/2025	DAITARI MALLICK VS UNION OF INDIA	SASWATI MOHAPATRA VS	// 0 //	
260	D-WP(C)/13711/2025	RANJAN KUMAR JENA VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	// 0 //	
261	D-WP(C)/13713/2025	GAYATRI BARIK	UMAKANT SAHOO	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/13714/2025	PURNA CHANDRA MOHAPATRA	BIBHUTI BHUSAN SWAIN	//	
		VS	VS	0	
		REGIONAL MANAGER, INDIA OVERSEAS BANK , REGIONAL OFFICE		//	
263	D-WP(C)/13716/2025	AVINASH KUMAR SINGH	BYOMAKESH TRIPATHY	//	
		VS	VS	0	
		CHIEF MANAGER-CUM-AUTHORIZED OFFICER, UNION BANK OF INDIA, BBSR		//	
264	D-WP(C)/13717/2025	A.JANAKI PATRO	BISHNU PRASAD PRADHAN	//	
		VS	VS	0	
		INDIAN BANK, TAMILNADU		//	
265	D-WP(C)/13718/2025	BHAGIRATHI RANA	ACHYUTANANDA PATTANAİK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/13720/2025	BISWAJIT NAYAK	SHIVSANKAR MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
267	D-WP(C)/13722/2025	AUTHORISED OFFICER UNION BANK OF INDIA	SITANSHU KUMAR DEY	//	
		VS	VS	0	
		COLLECTOR CUM DIST.MAGISTRATE, BALASORE		//	
268	D-WP(C)/13725/2025	M/S RELIABLE SECURITY AND INTELLIGENCE SERVICES (ORISSA) PVT.LTD	VALENTIN	//	
		VS	VS	0	
		ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE		//	
269	D-WP(C)/13726/2025	ASHOK KUMAR DAS	DEBENDRANATH MISRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
270	D-WP(C)/13727/2025	RATNAKAR PANDA	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/13729/2025	BAPUSRI BIKAS NARAYAN DAS	AMIYA KUMAR CHHATOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/13730/2025	PRADIPTA MALLICK	DR. BINODA KUMAR MISHRA	//	AOR20220001616C202500045
		VS	VS	0	

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273	D-WP(C)/13731/2025	STATE OF ODISHA P.GIREESH PATNAIK VS	DEBENDRANATH MISRA VS	// // 0	
274	D-WP(C)/13732/2025	STATE OF ORISSA MANAGING COMMITTEE OF HEMALATA CHAN VS	SANGRAM JENA VS	// // 0	
275	D-WP(C)/13733/2025	STATE OF ODISHA NAROTTAM SAHOO VS	SURESH CHANDRA DASH VS	// // 0	AOD20240000953C202500002
276	D-WP(C)/13734/2025	STATE OF ODISHA JUGAL KISHORE PATEL VS	RABINDRA NATH PRUSTY VS	// // 0	
277	D-WP(C)/13736/2025	STATE OF ODISHA SAROJ KUMAR BEHERA VS	AMIYA KUMAR CHHATOI VS	// // 0	
278	D-WP(C)/13737/2025	STATE OF ODISHA BHARATI BAG VS	AJIT KUMAR MOHANTY VS	// // 0	
279	D-WP(C)/13738/2025	UNION OF INDIA DEBA PRASAD MISHRA VS	SHILPI SIDHARTA MOHAPATRA VS	// // 0	
280	D-WP(C)/13739/2025	THE STATE OF ODISHA LANDMARK PROPERTY DEVELOPMENT COMPANY VS	ABINEW BASH VS	// // 0	
281	D-WP(C)/13740/2025	STATE OF ODISHA M/S. M.K.ENTERPRISES, KHORDHA VS	PRASANTA KUMAR NAYAK VS	// // 0	
282	D-WP(C)/13741/2025	STATE OF ODISHA ABANI KUMAR PATRO VS	KUNAL KUMAR SWAIN VS	// // 0	
283	D-WP(C)/13743/2025	STATE OF ODISHA HIMANSHU KAR VS	PRASANTA KUMAR NAYAK VS	// // 0	
		MEMBER BOARD OF REVENUE, ODISHA, CUTTACK		//	

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284	D-WP(C)/13744/2025	MATIAN DIGAL VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //	
285	D-WP(C)/13745/2025	MIRJA SOREN(DEAD) VS ADDITIONAL CHIEF SECRETARY DEPT. OF WATER RESOURCES, GOVT OF ODISHA.	SITANSHU KUMAR DEY VS	// 0 //	
286	D-WP(C)/13746/2025	RENUBALA BEHERA VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// 0 //	
287	D-WP(C)/13747/2025	M/S SANDEEP TRADERS, CUTTACK VS CENTRAL BOARD OF DIRECT TAXES (CBDT), NEW DELHI	DIGANTA DAS VS	// 0 //	
288	D-WP(C)/13748/2025	K.CHINNA RAO VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //	
289	D-WP(C)/13749/2025	GYANENDRA SAHOO VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //	
290	D-WP(C)/13751/2025	NIRANJAN JENA VS THE STATE OF ODISHA	SHILPI SIDDHANT MOHAPATRA VS	// 0 //	
291	D-WP(C)/13752/2025	PURUSHOTTAM BEHERA VS THE COMMISSIONER B.M.C., ICOMC TOWER, BBSR	SOUMYA JYOTI BISWAL VS	// 0 //	
292	D-WP(C)/13754/2025	DILLIP KUMAR JENA VS THE STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //	
293	D-WP(C)/13755/2025	PURUSHOTTAM BEHERA VS THE COMMISSIONER, B.M.C, ICOMC TOWER, BBSR	SOUMYA JYOTI BISWAL VS	// 0 //	
294	D-WP(C)/13756/2025	PURUSHOTTAM BEHERA VS THE COMMISSIONER, BHUBANESWAR MUNICIPAL CORPORATION	SOUMYAJYOTI BISWAL VS	// 0 //	
295	D-WPCRL/10217/2025	ASHOK KUMAR JENA	SURYAKANTA DASMOHAPATRA	KAMARDA /43 /2025	AOR20220004152C202500007

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WPCRL/10252/2025	BANKABIHARI MALLIK	SESHADEV DASH	BALICHANDRAPUR /418 /2024	AOR20220001207C202500049
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WPCRL/10301/2025	BENUDHAR BEHERA	SOUBHAGYA KUMAR RATH	BALIPATNA /130 /2025	AOR20220004309C202500016
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/10219/2025	PRASANTA MAHANTA	RAJENDRA NARAYAN ROUT	BADSAHI /110 /2025	AOR20220001558C202500072
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/10222/2025	SAKILUDDIN AHMED	JYOTIRMAYA SAHOO	BALUGAON P.S. /68 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/10224/2025	BIMAL KUMAR KHATUA @ BIMAL KU. KHATUA	JYOTIRMAYA SAHOO	KODALA /133 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/10226/2025	SK. SAEBA @ SK. RAFID @ SEKH SAHEB	JYOTIRMAYA SAHOO	TANGI (KHURDA) /202 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/10227/2025	SAMSURA BEGUM	JYOTIRMAYA SAHOO	PIPLI /123 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/10228/2025	SK. YUNUS	JYOTIRMAYA SAHOO	BALUGAON P.S. /68 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/10229/2025	MAMATA BHOI	PRIYA RANJAN SINGH	BIRIDI PS /355 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/10230/2025	NRUSIGH BARIK	PRIYA RANJAN SINGH	RASOL /61 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/10232/2025	ANANTA PRASAD NANDA	SUSANTA KUMAR SAHU	ATTABIRA /307 /2024	AOR20240001059C202500003
		VS	VS	()	

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307	D-ABLAPL/10234/2025	STATE OF ODISHA RAJENDRA PRASAD KHUNTIA VS	SOUBHAGYA KUMAR DASH VS	// JAGATPUR /206 /2025 ()	AOR20220001631C202500094
308	D-ABLAPL/10235/2025	STATE OF ODISHA RASANANDA BEHERA VS	KSHIROD KUMAR ROUT VS	// RAJKANIKA /288 /2024 ()	
309	D-ABLAPL/10237/2025	STATE OF ODISHA RAJENDRA PRASAD KHUNTIA VS	SOUBHAGYA KUMAR DASH VS	// JAGATPUR /205 /2025 ()	AOR20220001631C202500093
310	D-ABLAPL/10238/2025	STATE OF ODISHA SEK RIAJUDIN @ SK.RIYA VS	SANDEEP RAJ PANDA VS	// KEONJHAR SADAR /132 /2025 ()	
311	D-ABLAPL/10239/2025	STATE OF ODISHA SAGAR @ RANAJIT MOHANTY VS	RAMAKANTA PANDA VS	// SAHADEV KHUNTA /104 /2025 ()	AOD20240000348C202500012
312	D-ABLAPL/10240/2025	STATE OF ODISHA SK. RAHEMAT VS	SMRUTI RANJAN ROUT VS	// ATHGARH /71 /2025 ()	
313	D-ABLAPL/10242/2025	STATE OF ODISHA JALI @ JALLI GHOSH VS	SURESH KUMAR JENA VS	// BHADRAK TOWN /179 /2025 ()	
314	D-ABLAPL/10245/2025	STATE OF ODISHA NABAJIT MUDULI @ FUKUNA VS	ARIJEET MISHRA VS	// KALINGA NAGAR /90 /2025 ()	
315	D-ABLAPL/10248/2025	STATE OF ODISHA CHITARANJAN PARIDA VS	SOUMYA SEKHAR PARIDA VS	// KAMAKHYANAGAR /150 /2025 ()	
316	D-ABLAPL/10249/2025	STATE OF ODISHA PRAMODA KUMAR PRADHAN VS	JYOTIRMAYA SAHOO VS	// BEGUNIA P.S. /110 /2025 ()	
317	D-ABLAPL/10251/2025	STATE OF ODISHA GOURANGA SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// BEGUNIA P.S. /110 /2025 () //	

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318	D-ABLAPL/10261/2025	PURNA CHANDRA MOHANTY VS STATE OF ODISHA	BIDYADHAR MANSING VS	MAHILA P.S. BUXIBAZAR /53 /2025 () //	
319	D-ABLAPL/10265/2025	RAKESH DAS VS SATTE	DEEPAK KU SAHOO VS	Tantiapal Marine /24 /2025 () //	
320	D-ABLAPL/10266/2025	SATYAJIT SWAIN @ MANTU VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MARSHAGHAI /33 /2025 () //	
321	D-ABLAPL/10267/2025	SANJAYA BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /159 /2025 () //	
322	D-ABLAPL/10268/2025	KRUSHNA CHANDRA PANDEY VS STATE OF ODISHA	BHOJARAJ SETH VS	GAISILET /112 /2024 () //	
323	D-ABLAPL/10270/2025	BASANTA @ BASANT MUNDA VS STATE OF ODISHA	BHOJARAJ SETH VS	JONK /192 /2024 () //	
324	D-ABLAPL/10271/2025	GANESH MALLICK VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	BALIPATNA /4 /2025 () //	
325	D-ABLAPL/10272/2025	DAYANIDHI @ PAPI SETHY VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	TIRTOL /134 /2025 () //	
326	D-ABLAPL/10276/2025	GOURANGA JENA @ GOURAHARI VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BHOGRAI /101 /2025 () //	AOR20220003422C202500027
327	D-ABLAPL/10277/2025	ARATI KUSULIA VS STATE OF ODISHA	S.S.RAY (2) VS	AMBADOLA /68 /2022 () //	
328	D-ABLAPL/10281/2025	SRUTI SAGAR KAR VS CBI	BIBHU PRASAD DAS VS	/ /0 () //	
329	D-ABLAPL/10284/2025	JITENDRA KUMAR SAHOO	PANCHANAN PANIGRAHI	RAJKANIKA /201 /2025	AOR20250000001C202500009

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/10285/2025	NILU PALEI	RAJALAXMI BISWAL	DHAULI PS /86 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/10287/2025	CHANDU @ CHANDAN @ RAJENDRA NAYAK	SAPAN KUMAR LENKA	CUTTACK SADAR /122 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/10288/2025	RAGHAB @ MANAGOBINDA MALIK	SUNIL KUMAR PANDA	DHARMASALA /163 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/10290/2025	SUMIT KERKETTA	BISWAJIT PASAYAT	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/10291/2025	JTOTI RANJAN SAMAL	AMARENDRA SAHOO	MALGODOWN /60 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/10292/2025	NIRANJAN GOUDA	KEDAR CHANDRA BEHERA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/10294/2025	MANMATH TRIPATHY	BISWA KUMAR MISHRA	MAHILA P.S.(BBSR) /50 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/10295/2025	JIBAN SATPATHY @ AVIJIT SATAPATHY	KEDAR CHANDRA BEHERA	PURI SADAR /122 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/10298/2025	SWAGAT KUMAR PRADHAN	AMARENDRA SAHOO	MALGODOWN /61 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/10300/2025	SACHIKANTA BISWAL	RAMAKANTA PRADHAN	PIPLI /150 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/10302/2025	JAYADEV DEHURI @ JAYADEB DEHURI	SAKTI PRASAD DAS	KHANDAGIRI P.S. /191 /2025	
		VS	VS	()	

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341	D-ABLAPL/10303/2025	STATE OF ODISHA RAJIB BHOI @ KAMA VS	SAMBEET PATTANAYAK VS	// NIMAPADA /48 /2025 ()	AOR20220001591C202500015
342	D-ABLAPL/10305/2025	STATE OF ODISHA DEBASMITA SAMANTARAY @ DEVASMITAA SAMANTARAY @ DEBAPRO	MOHARMA @ DEBAPRO VS	// KHURDA SADAR /159 /2019 ()	
343	D-ABLAPL/10308/2025	STATE OF ODISHA NAGENDRA KU. RATH @ NAGENDRA KUMAR RATH @ JITKUMAR RATH	SUTUKUMAR RATH VS	// K.NUAGAON /87 /2025 ()	
344	D-ABLAPL/10309/2025	STATE OF ODISHA JATA @ SURAJ KUMAR SINGH VS	BHARAT BHUSAN ROURAY VS	// SECTOR-3 /61 /2025 ()	
345	D-ABLAPL/10311/2025	STATE OF ODISHA JITENDRA KUMAR SAHOO VS	PANCHANAN PANIGRAHI VS	// RAJKANIKA /203 /2025 ()	AOR20250000001C202500010
346	D-ABLAPL/10317/2025	STATE OF ODISHA SUBRAT KUMAR MAHAPATRA VS	PRANAYA SWAIN VS	// TALCHER TOWN /228 /2025 ()	
347	D-ABLAPL/10318/2025	STATE OF ODISHA GHANASHYAM MUDI VS	PRAVU PITYARTHI KU. PANDIT VS	// GHATAGAON /110 /2025 ()	
348	D-ABLAPL/10319/2025	STATE OF ODISHA KANHU SAHU @ KANHU SAHOO VS	JYOTIRMAYA SAHOO VS	// GADISAGADA /35 /2009 ()	
349	D-ABLAPL/10321/2025	STATE OF ODISHA ANANDA CHANDRA SWAIN @ ANANDA SWAIN VS	SATYABRATA DASH VS	// Maitri Vihar PS /108 /2025 ()	
350	D-ABLAPL/10323/2025	STATE OF ODISHA DEBASIS SAHOO VS	PRANAYA SWAIN VS	// TALCHER TOWN /228 /2025 ()	
351	D-ABLAPL/10327/2025	STATE OF ODISHA PRASHANTA BHOI @ BAPUNU VS	JAYANTA KUMAR MAJHI VS	// SAHADEV KHUNTA /104 /2025 ()	
		STATE OF ODISHA		//	

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352	D-ABLAPL/10329/2025	TRILOCHAN SWAIN VS STATE OF ODISHA	BASANTA KUMAR DAS VS	NIHALPRASAD /57 /2025 () //	
353	D-ABLAPL/10332/2025	BACHAN JENA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	DHAMARA PS /12 /2025 () //	
354	D-ABLAPL/10334/2025	MANAS PATRA VS STATE OF ODISHA	MANORANJAN DAS VS	JATNI P.S. /135 /2025 () //	AOR20220000053C202500032
355	D-ABLAPL/10335/2025	MURALIDHAR MALIK VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /806 /2023 () //	
356	D-ABLAPL/10336/2025	LIPU ROUL VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /174 /2025 () //	AOD20240000001C202500100
357	D-ABLAPL/10339/2025	ASUTOSH TRIPATHY @ ASHUTOSH TRIPATHY VS STATE OF ODISHA	PRAMOD KUMAR BOHIDAR VS	BOLANGIR TOWN /212 /2025 () //	AOR20220000467C202500006
358	D-ABLAPL/10340/2025	SAPAN KUMAR MOHANTY VS STATE OF ODISHA	PRABIR KUMAR RAY VS	JAJPUR TOWN /96 /2025 () //	AOR20230000820C202500011
359	D-ABLAPL/10342/2025	RANJAN KUMAR SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /174 /2025 () //	AOD20240000001C202500101
360	D-ABLAPL/10343/2025	SADANANDA BEHERA @ SADANANDA DAS VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHANDAGIRI P.S. /117 /2025 () //	
361	D-ABLAPL/10345/2025	MAMATA TRIPATHY VS STATE OF ODISHA	BASANTA KUMAR DAS VS	SABARANG /75 /2025 () //	
362	D-ABLAPL/10347/2025	SANJAYA KUMAR MAHANKUDA @ SANJAYA MAHANKUDA VS STATE OF ODISHA	ANUPAM DASH VS	CHATRAPUR /188 /2025 () //	
363	D-ABLAPL/10349/2025	ANU BEHERA @ MANU BEHERA	ROHIT RANJAN RAY	BHARATPUR PS /127 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/10351/2025	SIDHANTA NAIK	PRANAY KUMAR MAHARAJ	KHANDAPARA /59 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/10355/2025	SHRIYASMITA PANDA	DEBASIS SWAIN	CAPITAL P.S. /128 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/10357/2025	SHRIYASMITA PANDA	DEBASIS SWAIN	CAPITAL P.S. /130 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/10359/2025	BINAYAK SAHOO	SURYAKANTA DWIBEDI	PATNAGARH /98 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/10362/2025	TRINATH DAS @ BAGA	ABHISIDDHANTA SAHOO	KANAS /56 /2025	AOR20220000014C202500015
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/10363/2025	SIPUNU GOUDA	BEDA PRAKASH PANDA	GOLANTHARA (BERHAMPUR) /127 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/10367/2025	MITU @ PRAHALLAD PRADHAN	SANJIB KUMAR BHANJADEO	KHURDA P.S. /117 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/10368/2025	DHRUBA JENA	ACHYUTANANDA PATTANAIK	NIRAKARPUR /68 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/10369/2025	KUNA MANGARAJ @ KUMA	ACHYUTANANDA PATTANAIK	BEGUNIA P.S. /110 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/10370/2025	UMAKANTA LUHA	AKSHAYA KUMAR SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/10372/2025	NIRAJ KUMAR TIWARI	BEDA PRAKASH PANDA	BARBIL /62 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :04/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/10374/2025	STATE OF ODISHA NURSINGHA DAS @ NRUSINGHA DAS VS	BRAHMANANDA TRIPATHY VS	// CAPITAL P.S. /101 /2025 ()	
376	D-ABLAPL/10375/2025	STATE OF ODISHA SADASIV BARIK VS	SATYA RANJAN MULIA VS	// MALGODOWN /59 /2025 ()	
377	D-ABLAPL/10381/2025	STATE OF ODISHA DIPU SAMAL @ ABHIJIT SAMAL VS	BEHERA ASHOK KUMAR VS	// BINJHARPUR /112 /2025 ()	
378	D-ABLAPL/10384/2025	STATE OF ODISHA SIPU ROUT @ SUSIL KUMAR ROUT VS	DURGA PRASAD PRADHAN VS	// BARANGA /172 /2025 ()	
379	D-ABLAPL/10389/2025	STATE OF ODISHA JAYANTA BARAL VS STATE OF ODISHA	JAGABANDHU ROUT VS	// JEYPORE TOWN /110 /2025 () //	

ORISSA HIGH COURT

MISC CASES FILED on :04/04/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLMA/6668/2025 CRLMA/ /	SONI ROUT MP	CHANDRAKANTA NAYAK	15/2025
2	D-CRLMP/10225/2025 CRLMP/ /	SUDARSAN NAYAK MP	SURYAKANTA DWIBEDI	76/2025
3	D-CRLMP/10331/2025 CRLMP/ /	PRADEEPTA @ PRADIPTA KUMAR DESUAR MP	ANJAN KUMAR BISWAL	77/2025
4	D-TRP(C)/13569/2025 TRP(C)/ /	BINDIYA DAS @ DASH @ BINDIYA TRIPATHI MP	BIPLABA P.B. BAHALI	100/2025
5	D-TRP(C)/13592/2025 TRP(C)/ /	PRAGYAN PARIMITA SAHOO MP	SAROJ RANJAN SUBUDHI	101/2025
6	D-TRP(C)/13633/2025 TRP(C)/ /	PENUGURTHI SITA MP	BIGYAN KUMAR SHARMA	102/2025
7	D-CONTC/12329/2024 CONTC/1990/2024	BIJOY KUMAR MOHAPATRA MP		141/2025
8	D-CONTC/40516/2024 CONTC/6976/2024	KALANDI CHARAN BEHERA MP	PRADEEP KUMAR MAHAPATRA	142/2025
9	D-RPFAM/13735/2025 RPFAM/ /	PRIYAMBADA SINGH MP	SANTOSH KUMAR SAMANTARAY	161/2025
10	D-RVWPET/5048/2025 RVWPET/43/2025	GENERAL MANAGER, UPPER INDRAVATI MP	PROF. K. N. BANERJEE	161/2025
11	D-RPFAM/13735/2025 RPFAM/ /	PRIYAMBADA SINGH MP	SANTOSH KUMAR SAMANTARAY	162/2025
12	D-MATA/13620/2025 MATA/ /	SIMA @ SEEMA NAIK MP	SUSANTA KUMAR BARAL	204/2025
13	D-MATA/9039/2025 MATA/ /	ANUPAMA BEHERA MP	SIVA SANKAR CHAINI	205/2025
14	D-CMAPL/13588/2025 CMAPL/ /	SIKHAR MOHAPATRA MP	GAJENDRANATH ROUT	206/2025
15	D-MATA/13753/2025 MATA/ /	JANARDAN DEHURY MP	NIHAR RANJAN MOHANTY	206/2025
16	D-FAO/689/2020 FAO/689/2020	BIKASH CHANDRA DAS MP	K.K.SWAIN	243/2025
17	D-FAO/758/2020 FAO/758/2020	MANAGING COMMITTEE OF NILAKANTH MP	SWANANDAN U.P.SCHOOL	244/2025
18	D-FAO/13660/2025 FAO/ /	D.M, M/S.ORIENTAL INSURANCE CO. LTD MP	PRANJAY KUMAR TRIPATHY	245/2025
19	D-FAO/342/2019 FAO/342/2019	STATE OF ODISHA MP		246/2025
20	D-FAO/406/2019 FAO/406/2019	STATE OF ODISHA MP		247/2025
21	D-CRLREV/10243/2025 CRLREV/ /	RAMESH@BABULA PRADHAN@RAMESH MP	RANDEEPA MISHRA	271/2025
22	D-CRLREV/10243/2025 CRLREV/ /	RAMESH@BABULA PRADHAN@RAMESH MP	RANDEEPA MISHRA	272/2025
23	D-CRLREV/28984/2024 CRLREV/603/2024	PARSURAM ROUT MP	SOUBHAGYA KUMAR DASH	273/2025
24	D-CRLREV/10297/2025 CRLREV/ /	RABINDRA NATH MOHANTY MP	NITYANANDA PANDA	274/2025
25	D-CRLREV/10387/2025 CRLREV/ /	ARJUN JAGDALA MP	JUGALA KISHORE PANDA	275/2025
26	D-CRLREV/10387/2025	ARJUN JAGDALA	JUGALA KISHORE PANDA	

	CRLREV/ /	MP		276/2025
27	D-CRLREV/10387/2025	ARJUN JAGDALA	JUGALA KISHORE PANDA	
	CRLREV/ /	MP		277/2025
28	D-BLAPL/6279/2025	AKASH BEHERA	AMITAV TRIPATHY	
	BLAPL/2401/2025	MP		424/2025
29	D-BLAPL/9983/2025	BAPUN @ SATYAJIT MAJHI	BASANTA KUMAR DAS	
	BLAPL/ /	MP		425/2025
30	D-BLAPL/9510/2023	MANOJ KUMAR PANDA		
	BLAPL/9510/2023	MP		426/2025
31	D-BLAPL/10686/2022	MANOJ KUMAR PANDA		
	BLAPL/10686/2022	MP		427/2025
32	D-BLAPL/24728/2024	SK. MAHATAB ALLI @ KATI BABU		
	BLAPL/8708/2024	MP		428/2025
33	D-BLAPL/4872/2025	RAJESH KUMAR NAYAK		
	BLAPL/1806/2025	MP		429/2025
34	D-BLAPL/30634/2024	AJAY SUNA		
	BLAPL/10461/2024	MP		430/2025
35	D-RSA/47267/2024	JAGDISH CHANDRA DAS	SOUMYA MISHRA	
	RSA/412/2024	MP		496/2025
36	D-RSA/13650/2025	KAILASH CHANDRA SAHU	SOURAV SUMAN BHUYAN	
	RSA/ /	MP		497/2025
37	D-RSA/47014/2024	MOTILAL BHANJA	KIRTAN BADHEI	
	RSA/1/2025	MP		498/2025
38	D-RSA/9420/2025	TEJABATI SAHU	RABINDRANATH PRUSTY	
	RSA/ /	MP		499/2025
39	D-RSA/13683/2025	KRUSHNA CHANDRA SAHU	BINAYA KUMAR MOHANTY	
	RSA/ /	MP		500/2025
40	D-RSA/229/2004	NABA KU.MAITY	M/S.S.P.MISHRA	
	RSA/229/2004	MP		501/2025
41	D-RSA/229/2004	NABA KU.MAITY	M/S.S.P.MISHRA	
	RSA/229/2004	MP		502/2025
42	D-RSA/229/2004	NABA KU.MAITY	M/S.S.P.MISHRA	
	RSA/229/2004	MP		503/2025
43	D-RSA/229/2004	NABA KU.MAITY	M/S.S.P.MISHRA	
	RSA/229/2004	MP		504/2025
44	D-RSA/229/2004	NABA KU.MAITY	M/S.S.P.MISHRA	
	RSA/229/2004	MP		505/2025
45	D-RSA/229/2004	NABA KU.MAITY	M/S.S.P.MISHRA	
	RSA/229/2004	MP		506/2025
46	D-RSA/229/2004	NABA KU.MAITY	M/S.S.P.MISHRA	
	RSA/229/2004	MP		507/2025
47	D-RSA/229/2004	NABA KU.MAITY	M/S.S.P.MISHRA	
	RSA/229/2004	MP		508/2025
48	D-RSA/229/2004	NABA KU.MAITY	M/S.S.P.MISHRA	
	RSA/229/2004	MP		509/2025
49	D-RSA/229/2004	NABA KU.MAITY	M/S.S.P.MISHRA	
	RSA/229/2004	MP		510/2025
50	D-RSA/229/2004	NABA KU.MAITY	M/S.S.P.MISHRA	
	RSA/229/2004	MP		511/2025
51	D-RSA/229/2004	NABA KU.MAITY	M/S.S.P.MISHRA	
	RSA/229/2004	MP		512/2025
52	D-RSA/229/2004	NABA KU.MAITY	M/S.S.P.MISHRA	
	RSA/229/2004	MP		513/2025
53	D-RSA/229/2004	NABA KU.MAITY	M/S.S.P.MISHRA	
	RSA/229/2004	MP		514/2025
54	D-RSA/229/2004	NABA KU.MAITY	M/S.S.P.MISHRA	
	RSA/229/2004	MP		515/2025
55	D-RSA/229/2004	NABA KU.MAITY	M/S.S.P.MISHRA	
	RSA/229/2004	MP		516/2025
56	D-RSA/229/2004	NABA KU.MAITY	M/S.S.P.MISHRA	
	RSA/229/2004	MP		517/2025
57	D-RSA/229/2004	NABA KU.MAITY	M/S.S.P.MISHRA	
	RSA/229/2004	MP		518/2025

58	D-RSA/177/2022 RSA/177/2022	MANORANJAN RAY MP	NIROD KUMAR SAHU	519/2025
59	D-RSA/158/2020 RSA/158/2020	PRAVAKAR SAHOO MP	PRANAB KUMAR SAMANTRAY	520/2025
60	D-RSA/158/2020 RSA/158/2020	PRAVAKAR SAHOO MP	PRANAB KUMAR SAMANTRAY	521/2025
61	D-RSA/13712/2025 RSA/ /	KISHORE CHANDRA NANDA MP	ANAM CHARAN PANDA	522/2025
62	D-CMP/8506/2025 CMP/340/2025	AMIYA KUMAR DAS MP	SOUBHAGYA SUNDAR DAS	526/2025
63	D-CMP/13601/2025 CMP/ /	SAROJINI BARIK MP	ALOK KUMAR PANDA	527/2025
64	D-CMP/13617/2025 CMP/ /	SHANTILATA DAS MP	BHASKAR CHANDRA PANDA	528/2025
65	D-CMP/552/2020 CMP/552/2020	DINDAYAL SINDHI @ DINDAYAL NARAYAN MP	INDRANIL KUMAR BEHERA	529/2025
66	D-CMP/12680/2025 CMP/ /	AMARESH SARKAR MP	SOURAV SUMAN BHUYAN	530/2025
67	D-CMP/9729/2025 CMP/447/2025	CHINARI JHULI SUBUDHI MP	KISHORE KUMAR MISHRA	531/2025
68	D-CMP/13715/2025 CMP/ /	MOHAMMAD ALAM @ MD. ALAM MP	RAJIV KUMAR MAHANTA	532/2025
69	D-CMP/13719/2025 CMP/ /	MALATI LATA MALLICK MP	NIROD KUMAR SAHU	533/2025
70	D-ABLAPL/7751/2025 ABLAPL/2902/2025	NRUSINGH BARIK MP		763/2025
71	D-ABLAPL/34457/2024 ABLAPL/13054/2024	PRASANT KUMAR RATH MP		764/2025
72	D-ABLAPL/32398/2024 ABLAPL/12367/2024	PARSU @ PRASANTA PRADHAN MP		765/2025
73	D-ABLAPL/2216/2025 ABLAPL/947/2025	MOHAN MALIK@MALLICK MP		766/2025
74	D-ABLAPL/16100/2024 ABLAPL/6324/2024	SURESH KUMAR SAHU MP		767/2025
75	D-ABLAPL/31282/2024 ABLAPL/11617/2024	PRABODHA CHANDRA RAY MP		768/2025
76	D-ABLAPL/4977/2025 ABLAPL/2108/2025	ASHUTOSH PANDAB @ ASASTHA PANDAB MP	BNAY KUMAR BEHERA	769/2025
77	D-ABLAPL/31067/2024 ABLAPL/11582/2024	SUKA @ SUSAMA MALIK MP		770/2025
78	D-MACA/501/2018 MACA/501/2018	SAILABALA MALLICK MP		899/2025
79	D-MACA/834/2023 MACA/834/2023	PRIYANKA BHUYAN MP		900/2025
80	D-MACA/223/2015 MACA/223/2015	DIVISIONAL MANAGER,ORIENTAL INSURANCE CO.LTD. MP	ASHUTOSH SINHA	901/2025
81	D-MACA/677/2019 MACA/677/2019	MANJU MAHAKUDA MP	BIRANCHI NARAYAN RATH	902/2025
82	D-MACA/12691/2025 MACA/ /	D.M., NATIONAL INSURANCE CO.LTD., CUTTACK MP	ADAM DAS MOHAPATRA	903/2025
83	D-MACA/13690/2025 MACA/ /	MANAGER, LEGAL M/S. SRIRAM GENERAL INSURANCE CO.LTD. MP	ADAM BANSERKHAN	904/2025
84	D-MACA/13698/2025 MACA/ /	D.M., SHRIRAM GENERAL INSURANCE CO.LTD. MP	ADAM ALI KHAN	905/2025
85	D-MACA/13721/2025 MACA/ /	M/S. SHRIRAM GENERAL INSURANCE CO.LTD. MP	ADAM BANSERKHAN	906/2025
86	D-CRLMC/10244/2025 CRLMC/ /	RABINDRA KUMAR SUAR MP	ASHOK KUMAR SAHOO	958/2025
87	D-CRLMC/10258/2025 CRLMC/ /	MANOJ KUMAR MAHAKUD MP	TRILOCHAN NANDA	959/2025
88	D-CRLMC/4778/2025 CRLMC/858/2025	AKALU DHAL MP		960/2025
89	D-CRLMC/2619/2025	SUBHENDRA NARAYAN BHANJDEO		

	CRLMC/374/2025	MP		961/2025
90	D-CRLMC/10269/2025	SUDHAMAYA SAHU	BHOJARAJ SETH	
	CRLMC/ /	MP		962/2025
91	D-CRLMC/1335/2025	DILU@DILLIP KUMAR SATAPATHY@DILIP SATAPATHY		
	CRLMC/231/2025	MP		963/2025
92	D-CRLMC/9927/2025	RAJESH MOHANANDA@MAHANANDIA	SABYASACHI MISHRA	
	CRLMC/1342/2025	MP		964/2025
93	D-CRLMC/10325/2025	SISIRKANTI GHOSH	TUKUNA KUMAR MISHRA	
	CRLMC/ /	MP		965/2025
94	D-CRLMC/10337/2025	BALAKRUSHNA PUTEL @ BALAKRUSHNA	ANANTKUMAR BISWAL	
	CRLMC/ /	MP		966/2025
95	D-CRLMC/10337/2025	BALAKRUSHNA PUTEL @ BALAKRUSHNA	ANANTKUMAR BISWAL	
	CRLMC/ /	MP		967/2025
96	D-CRLMC/10353/2025	SUSILA NAIK@SISILA NAHAK	BRUNDABAN ROUT	
	CRLMC/ /	MP		968/2025
97	D-CRLMC/10391/2025	BHIM SEN DAS	BIJAYA KUMAR RAGADA	
	CRLMC/ /	MP		969/2025
98	D-CRLA/10220/2025	KANDU MAJHI	PRABHAV BEHERA	
	CRLA/ /	MP		992/2025
99	D-CRLA/10220/2025	KANDU MAJHI	PRABHAV BEHERA	
	CRLA/ /	MP		993/2025
100	D-CRLA/10220/2025	KANDU MAJHI	PRABHAV BEHERA	
	CRLA/ /	MP		994/2025
101	D-CRLA/88/2019	BUDU@SARAT@SARAT KUMAR SWAIN	DEBI PRASAD DHAL	
	CRLA/88/2019	MP		995/2025
102	D-CRLA/10286/2025	KAMALOCHAN MALLICK	MANOJ BIHARI DAS	
	CRLA/ /	MP		996/2025
103	D-CRLA/10286/2025	KAMALOCHAN MALLICK	MANOJ BIHARI DAS	
	CRLA/ /	MP		997/2025
104	D-CRLA/10313/2025	RAMAKANTA JANI	BASUDEV PUJARI	
	CRLA/ /	MP		998/2025
105	D-CRLA/10313/2025	RAMAKANTA JANI	BASUDEV PUJARI	
	CRLA/ /	MP		999/2025
106	D-CRLA/10313/2025	RAMAKANTA JANI	BASUDEV PUJARI	
	CRLA/ /	MP		1000/2025
107	D-CRLA/10316/2025	SAMBHARIA JUANG	CHAKRADHAR SINGH	
	CRLA/ /	MP		1001/2025
108	D-CRLA/10316/2025	SAMBHARIA JUANG	CHAKRADHAR SINGH	
	CRLA/ /	MP		1002/2025
109	D-CRLA/9496/2025	SUJATA ACHARYA	ASHOK KUMAR DAS	
	CRLA/ /	MP		1003/2025
110	D-CRLA/10344/2025	PANALAL PRADHAN	AMITAV TRIPATHY	
	CRLA/ /	MP		1004/2025
111	D-CRLA/10344/2025	PANALAL PRADHAN	AMITAV TRIPATHY	
	CRLA/ /	MP		1005/2025
112	D-CRLA/10346/2025	GANESH SAHOO	AMITAV TRIPATHY	
	CRLA/ /	MP		1006/2025
113	D-CRLA/10346/2025	GANESH SAHOO	AMITAV TRIPATHY	
	CRLA/ /	MP		1007/2025
114	D-CRLA/10366/2025	SURENDRA PUJARI	DEVASIS MOHANTY	
	CRLA/ /	MP		1008/2025
115	D-CRLA/10366/2025	SURENDRA PUJARI	DEVASIS MOHANTY	
	CRLA/ /	MP		1009/2025
116	D-WA/13567/2025	STATE OF ODISHA	SONAK MISHRA, A.S.C.	
	WA/ /	MP		1829/2025
117	D-WA/13567/2025	STATE OF ODISHA	SONAK MISHRA, A.S.C.	
	WA/ /	MP		1830/2025
118	D-WA/13567/2025	STATE OF ODISHA	SONAK MISHRA, A.S.C.	
	WA/ /	MP		1831/2025
119	D-WA/13557/2025	STATE OF ODISHA	BIMBISAR DASH, A.G.A	
	WA/ /	MP		1832/2025
120	D-WA/13557/2025	STATE OF ODISHA	BIMBISAR DASH, A.G.A	
	WA/ /	MP		1833/2025

121	D-WA/13560/2025 WA/ /	STATE OF ODISHA MP	SANJAY RATH,A.G.A	1834/2025
122	D-WA/13560/2025 WA/ /	STATE OF ODISHA MP	SANJAY RATH,A.G.A	1835/2025
123	D-WA/13615/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.G.A	1836/2025
124	D-WA/13615/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.G.A	1837/2025
125	D-WA/13647/2025 WA/ /	NATIONAL HEALTH MISSION,BBSR MP	RAMDAS ACHARY	1838/2025
126	D-WA/13647/2025 WA/ /	NATIONAL HEALTH MISSION,BBSR MP	RAMDAS ACHARY	1839/2025
127	D-WA/13647/2025 WA/ /	NATIONAL HEALTH MISSION,BBSR MP	RAMDAS ACHARY	1840/2025
128	D-WA/13663/2025 WA/ /	BIJAYA KUMAR ROUT MP	RABINARAYAN MISHRA	1841/2025
129	D-WA/13663/2025 WA/ /	BIJAYA KUMAR ROUT MP	RABINARAYAN MISHRA	1842/2025
130	D-WP(C)/13553/2025 WP(C)/9556/2025	KALINGA INSTITUTE OF INDUSTRIAL TECHNOLOGY, MP	SHUBRAJIT SINGH	5603/2025
131	D-WP(C)/10783/2025 WP(C)/7889/2025	KISHORI RAY MP		5604/2025
132	D-WP(C)/13555/2025 WP(C)/ /	AMARESH KUMAR JENA MP	SANGRAM KUMAR SINGH	5605/2025
133	D-WP(C)/13561/2025 WP(C)/9571/2025	DR.SMURITI SHIKHA PRADHAN MP	ANSHUMAN RAY	5606/2025
134	D-WP(C)/13571/2025 WP(C)/9616/2025	BALASORE ZILLA PRIVATE BUS OWNERS ASSOCIATION, MP	BALASORE	5607/2025
135	D-WP(C)/53029/2024 WP(C)/32300/2024	MANDEEP SINGH MP		5608/2025
136	D-WP(C)/3389/2025 WP(C)/4026/2025	SATYA RANJAN MALLICK MP	JAGAMOHAN PATTANAIK	5609/2025
137	D-WP(C)/2058/2025 WP(C)/2239/2025	ASHOK KUMAR KAR MP	TAPAN KU. JENA SAMANTA	5610/2025
138	D-WP(C)/13580/2025 WP(C)/ /	MITHILA NAIK MP	SUDEEP KUMAR SARANGI	5611/2025
139	D-WP(C)/10509/2025 WP(C)/7480/2025	RAJ KUMAR DADHICHI MP	ABINASH BARIK	5612/2025
140	D-WP(C)/10509/2025 WP(C)/7480/2025	RAJ KUMAR DADHICHI MP	ABINASH BARIK	5613/2025
141	D-WP(C)/10604/2025 WP(C)/7689/2025	ASHOK KUMAR ROUT MP		5614/2025
142	D-WP(C)/8671/2025 WP(C)/6388/2025	AKSHYA DHALA @ AKHAYA KUMAR DHARA MP	PRASANTA KUMAR SATAPATHY	5615/2025
143	D-WP(C)/13589/2025 WP(C)/ /	UPENDRA RANA @ UPENDRA KUMAR RANA MP	NILOCHAN NANDA	5616/2025
144	D-WP(C)/13593/2025 WP(C)/9557/2025	DR.NURUL AMIN MP	DEBASISH SAMAL	5617/2025
145	D-WP(C)/3783/2025 WP(C)/3116/2025	BIDYUT KUMAR RATH MP	SUVASHISH PATTANAIK	5618/2025
146	D-WP(C)/13597/2025 WP(C)/ /	BIDYUT PRAVA DASH MP	DR. JITENDRA KUMAR LENKA	5619/2025
147	D-WP(C)/34604/2023 WP(C)/34604/2023	SARAT CHANDRA MALLIK MP		5620/2025
148	D-WP(C)/13591/2025 WP(C)/ /	BASANTA KUMAR SAHOO @ PATRA MP	SOUBHAGYA KUMAR DASH	5621/2025
149	D-WP(C)/13605/2025 WP(C)/ /	BIRENDRA KUMAR JAISWAL MP	ARUN KUMAR PATRA	5622/2025
150	D-WP(C)/13606/2025 WP(C)/ /	PRADEEP KUMAR PRADHAN MP	ARUN KUMAR PATRA	5623/2025
151	D-WP(C)/13607/2025 WP(C)/ /	PRADEEP KUMAR PANDA MP	JYOTIMAI PANI	5624/2025
152	D-WP(C)/13608/2025	PRAKASH KUMAR SAHOO	ARUN KUMAR PATRA	

	WP(C)/ /	MP		5625/2025
153	D-WP(C)/6741/2021	BIJAY KRISHNA MISHRA	MANOJA KUMAR KHUNTIA	
	WP(C)/6741/2021	MP		5626/2025
154	D-WP(C)/13612/2025	MANORANJAN MISHRA	PRANAB RANJAN CHHATOI	
	WP(C)/ /	MP		5627/2025
155	D-WP(C)/12283/2025	BIKASH CHANDRA SETHI @ BIKASH SETHI		
	WP(C)/8938/2025	MP		5628/2025
156	D-WP(C)/13619/2025	N RAJESH KUMAR	GOPINATH PANDA	
	WP(C)/ /	MP		5629/2025
157	D-WP(C)/7769/2023	DHIRAJ KUMAR MISHRA	HEMANTA KUMAR ROUT	
	WP(C)/7769/2023	MP		5630/2025
158	D-WP(C)/54482/2024	TRIPURA MISHRA	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/451/2025	MP		5631/2025
159	D-WP(C)/1068/2025	BASANTI MOHANTY		
	WP(C)/1256/2025	MP		5632/2025
160	D-WP(C)/13639/2025	BASANTA KUMAR BISWAL	JAYANTA KUMAR KHANDAYATRAY	
	WP(C)/ /	MP		5633/2025
161	D-WP(C)/11905/2025	GOPAL CHANDRA SAHOO	BADRINARAYAN PANDA	
	WP(C)/ /	MP		5634/2025
162	D-WP(C)/45431/2024	BRAJABANDHU JENA	PITAMBAR JENA	
	WP(C)/26817/2024	MP		5635/2025
163	D-WP(C)/13652/2025	TRINATH BEHERA	RAJIB LOCHAN PATTNAIK	
	WP(C)/ /	MP		5636/2025
164	D-WP(C)/13653/2025	M/S.KAMALJIEET SINGH AHLUWALIA STEEL AND POWER PIPES	HEMANTA KUMAR ROUT	
	WP(C)/ /	MP		5637/2025
165	D-WP(C)/13654/2025	SURESH DHAKAD	RAJIB LOCHAN PATTANAIAK	
	WP(C)/ /	MP		5638/2025
166	D-WP(C)/13656/2025	PADMAN NAYAK	RAJIB LOCHAN PATTANAIAK	
	WP(C)/ /	MP		5639/2025
167	D-WP(C)/8412/2023	MANOJ KUMAR KAR	MR. MANORANJAN MOHANTY, SUBHASREE MOHANTY	
	WP(C)/8412/2023	MP		5640/2025
168	D-WP(C)/13871/2020	DEBENDRA MANGUAL	GOURANGA CHARAN MOHAPATRA	
	WP(C)/13871/2020	MP		5641/2025
169	D-WP(C)/13657/2025	M/S. KAMALJEET SINGH AHLUWALIA STEEL AND POWER PIPES	HEMANTA KUMAR ROUT, BARPADA, KEONJHAR	
	WP(C)/ /	MP		5642/2025
170	D-WP(C)/13662/2025	ABHIMANYU PARIDA	RAJIB LOCHAN PATTANAIAK	
	WP(C)/ /	MP		5643/2025
171	D-WP(C)/13873/2020	BHASKAR CHANDRA SAMAL	GOURANGA CHARAN MOHAPATRA	
	WP(C)/13873/2020	MP		5644/2025
172	D-WP(C)/13661/2025	PRAKASH KUMAR SAHOO	ARUN KUMAR PATRA	
	WP(C)/ /	MP		5645/2025
173	D-WP(C)/13667/2025	BICHITRANANDA PATTANAYAK	NIRANJAN LENKA	
	WP(C)/ /	MP		5646/2025
174	D-WP(C)/13659/2025	M/S. MDD COMMUNICATIONS	KSHIROD KUMAR SAHOO	
	WP(C)/ /	MP		5647/2025
175	D-WP(C)/27039/2024	FACULTY ASSOCIATION, AIIMS, BBSR	AMITABH MISHRA	
	WP(C)/15349/2024	MP		5648/2025
176	D-WP(C)/12398/2025	RUDRADHARA BAG	PRASANTA KUMAR JOSHI	
	WP(C)/ /	MP		5649/2025
177	D-WP(C)/13675/2025	M/S.JALAN PHARMACEUTICALS, FIRINGI MAZAR KUTACKARWAL		
	WP(C)/ /	MP		5650/2025
178	D-WP(C)/13673/2025	BHAGABAN DAKUA	RAJIB LOCHAN PATTNAIK	
	WP(C)/ /	MP		5651/2025
179	D-WP(C)/12363/2025	RAHIM PADHAN	PRASANTA KUMAR JOSHI	
	WP(C)/9292/2025	MP		5652/2025
180	D-WP(C)/28510/2024	DR. SHARAT KUMAR PALITA	SUBHADUTTA ROURAY	
	WP(C)/16281/2024	MP		5653/2025
181	D-WP(C)/13674/2025	MAGUNI SWAIN	PRABODHA CHANDRA NAYAK	
	WP(C)/ /	MP		5654/2025
182	D-WP(C)/12361/2025	KHAGESWAR KAMPA	PRASANTA KUMAR JOSHI	
	WP(C)/9289/2025	MP		5655/2025
183	D-WP(C)/13682/2025	SANTOSH KUMAR ACHARYA	JAGAJIBANP RADHAN	
	WP(C)/ /	MP		5656/2025

184	D-WP(C)/13685/2025 WP(C)/ /	DR. NRUSINGHA CHARAN OJHA MP	SUBHADUTTA ROUSTRAY	5657/2025
185	D-WP(C)/13686/2025 WP(C)/ /	SATYANARAYAN KAUDI MP	LAXMIKANTA MOHANTY	5658/2025
186	D-WP(C)/47919/2024 WP(C)/29828/2024	KRUSHNA CHANDRA MOHAPATRA MP	DEEPALI MAHAPATRA	5659/2025
187	D-WP(C)/13695/2025 WP(C)/ /	DAYANIDHI SOREN MP	BIJAY KUMAR MOHANTY	5660/2025
188	D-WP(C)/1233/2025 WP(C)/1678/2025	SODI BHIMA RAO MP	PAMI RATH	5661/2025
189	D-WP(C)/3761/2014 WP(C)/3761/2014	SNEHALATA PANDA MP	M/S.A.TRIPATHY	5662/2025
190	D-WP(C)/13678/2025 WP(C)/ /	M/S. MAITREE AUTO CARE MP	PRABODHA CHANDRA NAYAK	5663/2025
191	D-WP(C)/13710/2025 WP(C)/ /	DAITARI MALLICK MP	SASWATI MOHAPATRA	5664/2025
192	D-WP(C)/49504/2024 WP(C)/29881/2024	AR ONLINE SERVICE, UTTARAKHAND MP	SAROJ KUMAR MISRA	5665/2025
193	D-WP(C)/13393/2025 WP(C)/ /	SRABAN KUMAR ROUL MP	NIRANJAN LENKA	5666/2025
194	D-WP(C)/13716/2025 WP(C)/ /	AVINASH KUMAR SINGH MP	BYOMAKESH TRIPATHY	5667/2025
195	D-WP(C)/13538/2025 WP(C)/ /	TAPAS KUMAR DAS MP	SHIB SHANKAR MOHANTY	5668/2025
196	D-WP(C)/13720/2025 WP(C)/ /	BISWAJIT NAYAK MP	SHIVSANKAR MOHANTY	5669/2025
197	D-WP(C)/737/2016 WP(C)/737/2016	MAYADHAR SAHU MP	SASMITA NANDA	5670/2025
198	D-WP(C)/13701/2025 WP(C)/ /	RANJITA RANI PANDA MP	SUSANTA SEKHAR MOHAPATRA	5671/2025
199	D-WP(C)/737/2016 WP(C)/737/2016	MAYADHAR SAHU MP	MS.SASMITA NANDA	5672/2025
200	D-WP(C)/10857/2025 WP(C)/7730/2025	CHANDRA SEKHAR PADHY MP		5673/2025
201	D-WP(C)/11367/2025 WP(C)/8102/2025	KRUTIBAS NAYAK MP		5674/2025
202	D-WP(C)/13725/2025 WP(C)/ /	M/S RELIABLE SECURITY AND INTELLIGENCE SERVICES (ORISSA) PVT.LTD MP		5675/2025
203	D-WP(C)/13706/2025 WP(C)/ /	MAMATA MALLICK MP	BISWARANJAN DALAI	5676/2025
204	D-WP(C)/13734/2025 WP(C)/ /	JUGAL KISHORE PATEL MP	RABINDRA NATH PRUSTY	5677/2025
205	D-WP(C)/13732/2025 WP(C)/ /	MANAGING COMMITTEE OF HEMALATA CHANDR MP	SANJIV RAM JENA	5678/2025
206	D-WP(C)/13737/2025 WP(C)/ /	BHARATI BAG MP	AJIT KUMAR MOHANTY	5679/2025
207	D-WP(C)/13739/2025 WP(C)/ /	LANDMARK PROPERTY DEVELOPMENT COMPANY MP	COBHANKER DUBEY DELHI	5680/2025
208	D-WP(C)/13741/2025 WP(C)/ /	ABANI KUMAR PATRO MP	KUNAL KUMAR SWAIN	5681/2025
209	D-WP(C)/7981/2025 WP(C)/6015/2025	BASANTI NAYAK MP	AMIYA KUMAR CHHATOI	5682/2025
210	D-WP(C)/13733/2025 WP(C)/ /	NAROTTAM SAHOO MP	SURESH CHANDRA DASH	5683/2025
211	D-WP(C)/13747/2025 WP(C)/ /	M/S SANDEEP TRADERS, CUTTACK MP	DIGANTA DAS	5684/2025
212	D-WP(C)/13749/2025 WP(C)/ /	GYANENDRA SAHOO MP	SASWATI MOHAPATRA	5685/2025
213	D-WP(C)/13752/2025 WP(C)/ /	PURUSHOTTAM BEHERA MP	SOUMYA JYOTI BISWAL	5686/2025
214	D-WP(C)/13755/2025 WP(C)/ /	PURUSHOTTAM BEHERA MP	SOUMYA JYOTI BISWAL	5687/2025
215	D-WP(C)/13756/2025	PURUSHOTTAM BEHERA	SOUMYAJYOTI BISWAL	

